

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A No. 473 of 1996

Friday this the 19th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T. Chandraprabha
Part Time Casual Labourer
(Contingent Sweeper)
General Post Office,
Thiruvananthapuram,
residing at T.C.26/434,
Secretariat Ward,
Thiruvananthapuram.

..... Applicant

(By Advocate Mrs. Pearly Mathew)

Vs.

1. Senior Post Master,
General Post Office, Thiruvananthapuram.
2. Senior Superintendent of Post Offices,
North Division,
Thiruvananthapuram.
3. Chief PostmasterGeneral,
Kerala Circle,
Thiruvananthapuram-33.

.... Respondents

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 19th April, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks an appointment as non test
category Group 'D' employee in an existing vacancy.
According to her, A4 order of the Chief Post Master
General itself supports her claim. The Chief Post Master
General had advised applicant to move first respondent
Senior Post Master, General Post Office, Thiruvananthapuram
for appropriate reliefs. Applicant may make a representation

contd...

-: 2 :-

before the first respondent within two weeks from today and the first respondent shall pass a speaking order on the representation bearing in mind the rules governing the matter and A4, to the extent it is relevant, within two months from the date of receipt of the representation.

2. Standing counsel for respondents submits that he will forward a copy of the original application and a copy of this order to first respondent for compliance. We record the submission.
3. Original application is disposed of as aforesaid. No costs.

Dated 19th April, 1996.

P. Venkatakrishnan *Chettur Sankaran Nair (J)*
P.V. VENKATAKRISHNAN CHETTUR SANKARAN NAIR (J)
ADMINISTRATIVE MEMBER VICE CHAIRMAN

*ks194/-

List of Annexure

Annexure A4: True copy of order No. Vig/16-17/95
dated 29.1.96 issued by 3rd respondent.